### GOVERNMENT OF INDIA MINISTRY OF INFORMATON AND BROADCASTING

#### LOK SABHA

### UNSTARRED QUESTION NO. †945 TO BE ANSWERED ON 22.7.2016

#### PUBLICATION OF NEWSPAPERS

### †945. SHRI RAM CHARITRA NISHAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total number of registered newspapers and magazines published in the country State/UT-wise including North Eastern (NE) States;
- (b) the details of the advertisement policy of the DAVP/Government;
- (c) whether daily, weekly, fortnightly and monthly newspapers/periodicals being published in NE States including Assam enjoy any special rebate under the advertisement policy, if so, the details thereof; and
- (d) the number of advertisements given to the newspapers and magazines of NE region during the last three years?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

(a) As per Registrar of Newspapers for India (RNI), a total of 1,05,443 publications have been registered with RNI, upto 31.03.2015.

The State/ UT – wise details of publications having different periodicities including North Eastern (NE) States is placed at Annexure.

- (b) The Government of India has formulated 'The Print Media Advertisement Policy of Government of India -2016' which has been implemented with effect from 07/06/2016. The salient features of the Advertisement Policy 2016 are as under:
- (i) Circulation verification by RNI/Audit Bureau of Circulation (ABC) for newspapers above 45,000 copies per publishing day has been made compulsory.
- (ii) A Marking System has been devised based on objective criterion to incentivize newspapers which get their circulation verified by RNI/ABC to bring about better transparency and accountability in the release of advertisements. The advertisements to medium and big category newspapers will be released when they get more than 45 marks out of 100 marks specified in the Clause-18(iv) of the Policy.

- (iii) Provisions has been made for DAVP to make efforts to release more advertisements to periodicals especially social messages and advertisements which are not date specific.
- (iv) Provisions to incentivize those big newspapers which are willing to publish the advertisements of educational institutions at DAVP rates by giving additional business of 50% in volume term as compared to those which are not willing to accept, has been added.
- (v) The budget for release of advertisement all over the country be divided among states based on the total circulation of newspapers in each States/language.

The details of the Print Media Advertisement Policy -2016 of Govt. of India is available on the website of DAVP i.e.  $\underline{www.davp.nic.in}$  under the head 'Newspapers' and the sub-head 'Advertisement Policy'.

- (c) The dailies / Weeklies / Fortnightlies / Monthlies published from North Eastern States including Assam enjoy special dispensation under the Print Media Advertisement Policy. The details are as under:-
- (i) To provide special encouragement, newspapers from North Eastern States can be considered for empanelment after six months of regular and uninterrupted publication. In case of all regional and other languages, the qualifying period is 12 months.
- (ii) A newspaper/journal should have a minimum paid circulation of not less than 2000 copies for being considered for eligible for empanelment. However, the newspapers/journals published from North Eastern States need to have substantiated minimum paid circulation of 500 copies per publications.
- (iii) DAVP makes effort to release more advertisements to newspapers/journals with special emphasis on North Eastern States.
- (d) The number of advertisements given by DAVP to the newspapers/magazines published from North Eastern States during the last three years are available on DAVP's website, i.e. <a href="https://www.davp.nic.in">www.davp.nic.in</a> under the head 'Newspapers' and the sub-head 'LSUSQ- No.-945'.

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# ANNEXURE AS REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. † 945 FOR REPLY ON 22.7.2016

# STATE/U.T'S & PERIODICITY-WISE DETAILS OF REGISTERED PUBLICATIONS WITH RNI AS ON 31.03.2015 (SOURCE PRESS IN INDIA 2014-15)

		Bi/ Tri-							
State/UT's	Daily	Weekly	Weekly	Fortnightly	Monthly	Quarterly	Annual	Others	Total
ANDAMAN & NICOBAR ISLANDS	17	0	27	22	16	2	0	2	86
ANDHRA PRADESH	1598	9	1133	769	2377	180	8	141	6215
ARUNACHAL PRADESH	9	1	11	0	2	2	- 0	0	25
ASSAM	127	20	239	81	154	32	4	25	682
BIHAR	499	33	688	174	326	92	3	43	1858
CHANDIGARH	70	2	138	39	201	51	7	37	545
CHATTISGARH	264	2	538	97	370	79	4	28	1382
DADRA & NAGAR HAVELI	14	0	7	9	2	0	0	0	32
DAMAN & DIU	14	0	2	2	0	0	0	0	18
DELHI	1040	59	2367	1507	5099	1190	135	780	12177
GOA	24	0	24	17	49	12	1	6	133
GUJARAT	630	17	2303	592	1448	132	9	131	5262
HARYANA	210	10	578	286	449	91	8	58	1690
HIMACHAL PRADESH	34	0	115	35	76	34	5	12	311
JAMMU & KASHMIR	307	4	474	82	89	21	2	24	1003
JHARKHAND	118	0	96	51	125	38	1	7	436
KARNATAKA	941	17	1159	1020	2403	221	11	150	5922
KERALA	357	10	282	253	1803	217	44	179	3145
LAKSHADWEEP	0	0	3	2	1	1	0	0	7
MADHYA PRADESH	1158	8	3789	447	3056	285	16	173	8932
MAHARASHTRA	1493	53	6434	1098	3612	818	306	580	14394
MANIPUR	68	3	20	12	48	9	5	13	178
MEGHALAYA	15	4	35	7	20	6	2	5	94
MIZORAM	50	15	40	8	49	9	0	7	178
N AGALAND	7	0	10	1	2	2	0	0	22

Total	14573	411	34991	12747	32280	5994	798	3649	105443
WEST BENGAL	287	11	960	992	1549	898	61	430	5188
UTTARAKHAND	363	7	1872	339	434	94	11	59	3179
UTTAR PRADESH	2936	24	8071	1339	2727	668	45	320	16130
TRIPURA	35	2	76	11	15	5	0	2	146
TELANGANA	56	0	26	27	85	4	0	5	203
TAMIL NADU	519	57	774	697	3288	262	45	178	5820
SIKKIM	18	2	83	1	4	3	0	3	114
RAJASTHAN	794	22	1512	2231	1140	216	21	109	6045
PUNJAB	261	14	636	221	553	72	17	56	1830
PONDICHERRY	15	1	31	17	57	22	1	8	152
ORISSA	225	4	438	261	651	226	26	78	1909